


NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

①

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/51/2017
NAME OF THE PETITIONER(S) : JOYALUKKAS MONEY EXCHANGE PVT LTD
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
1.	SRIKANT MOHAN, PCS	For the Petitioner Company	

ORDER

Counsel for the Applicant present and prayed for time to make final submissions. At request, time is enlarged. Put up on **22.11.2017 at 10.30 A.M.**

—sd—
MEMBER (TECHNICAL)
ghk

—sd—
MEMBER (JUDICIAL)